



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - VII SECTION)**MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Apr/202627/2**DATED:** 17/04/2026Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Apr/202627/2 dated 17/04/2026 of Norms Committee - VII for the year 2026-27 was held on 17/04/2026 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SANJEEV SHRIVASTAVA, Joint DGFT	DGFT(HQ)
2	Shashi Bhushan, FTDO	DGFT(HQ)
3	Dineshnarain Mathur, Technical Consultant	DGFT
4	Nand Lal, Technical Consultant	DGFT
5	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	MAYUR WOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00005263AM25
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	2 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	MAYUR WOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00004869AM25
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	3 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	MAYUR WOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00003413AM25
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	4 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	WEILBURGER COATINGS (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM REVIW00003740AM25
RA File Number	022404000227 AM14
Licence No and Date	0210205952/06/07/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	5 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	WEILBURGER COATINGS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM REVIW00003685AM25
RA File Number	022404000179 AM14
Licence No and Date	0210205950/06/07/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	6 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	WEILBURGER COATINGS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM REVIW00003674AM25
RA File Number	022404000112 AM15
Licence No and Date	0210205949/06/07/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	7 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	AMAR CHAND & SONS
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	018705000844AM21
RA File Number	302404000037 AM18
Licence No and	3010104224/29/01/2018

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	8 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00006125AM23
RA File Number	26AX04000084 AM23
Licence No and Date	2611000838/07/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	9 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00007010AM23
RA File Number	26AX04000104 AM23
Licence No and Date	2611000870/16/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	10 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	NARENDRA EXPLOSIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00000994AM24
RA File Number	05AX04000398 AM24
Licence No and Date	0511018918/19/05/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	11 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	TOT TYRES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00001353AM24
RA File Number	05AX04000329 AM24
Licence No and Date	0511019223/06/06/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	12 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	JUPITER LAMINATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM REVIW00000826AM26
RA File Number	05AX04000683 AM24
Licence No and Date	0511019228/09/06/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	13 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00006258AM24
RA File Number	26AX04000055 AM24
Licence No and Date	2611001173/16/10/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	14 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026

and Date	
HQ File Number	HQRNORM REVIW00005865AM25
RA File Number	05AX04002082 AM24
Licence No and Date	0511021646/19/10/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	15 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00006761AM24
RA File Number	07AX04001237 AM24
Licence No and Date	0711009660/09/11/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	16 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00007469AM24
RA File Number	26AX04000063 AM24
Licence No and Date	2611001255/19/12/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	17 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	VEEYOR POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00009349AM24
RA File Number	07AX04002006 AM24
Licence No and Date	0711010931/27/03/2024

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.

Case No.	18 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	VEEYOR POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00001861AM25
RA File Number	07AX04000326 AM25
Licence No and Date	0711011774/10/07/2024

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.

Case No.	19 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00004417AM25
RA File Number	03AX04004340 AM25
Licence No and Date	0311039152/29/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.

Case No.	20 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00004489AM25
RA File Number	03AX04004361 AM25
Licence No and Date	0311039219/02/12/2024

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.

Case No.	21 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00005481AM25
RA File Number	26AX04000056 AM25
Licence No and Date	2611001758/06/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	22 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00005852AM25
RA File Number	03AX04005481 AM25
Licence No and Date	0311040716/24/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	23 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00005854AM25
RA File Number	03AX04005480 AM25
Licence No and Date	0311040718/24/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	24 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026

HQ File Number	HQRNORM APPLY 00006231AM25
RA File Number	03AX04005676 AM25
Licence No and Date	0311041354/14/02/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	25 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00006229AM25
RA File Number	52AX04000374 AM25
Licence No and Date	5211012066/14/02/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	26 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	TESNA TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00006581AM25
RA File Number	30AX04000704 AM25
Licence No and Date	3011006638/06/03/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	27 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00006608AM25
RA File Number	26AX04000066 AM25
Licence No and Date	2611001844/07/03/2025
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.

Case No.	28 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00006663AM25
RA File Number	03AX04006154 AM25
Licence No and Date	0311042067/12/03/2025
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	29 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	KUMAR ARCH TECH LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00006769AM25
RA File Number	13AX04000411 AM25
Licence No and Date	1311003774/20/03/2025
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	30 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00006887AM25
RA File Number	07AX04001953 AM25
Licence No and Date	0711014015/25/03/2025
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	31 / NC/7/MEET/Apr/202627/2
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Case Status	Case Rejected
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00000319AM26
RA File Number	05AX04000150 AM26
Licence No and Date	0511031986/17/04/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	32 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00000412AM26
RA File Number	05AX04000251 AM26
Licence No and Date	0511032064/23/04/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	33 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00000411AM26
RA File Number	05AX04000252 AM26
Licence No and Date	0511032063/23/04/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	34 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00000410AM26

RA File Number	05AX04000080 AM26
Licence No and Date	0511032062/23/04/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	35 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	TAYLIAS INDUSTRY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00000436AM26
RA File Number	13AX04000024 AM26
Licence No and Date	1311003869/24/04/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	36 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	VISION POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00000578AM26
RA File Number	34AX04000090 AM26
Licence No and Date	3411006375/01/05/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	37 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	SUMIRIKO IMPERIAL HYDRAULICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00001255AM26
RA File Number	05AX04000816 AM26
Licence No and Date	0511033093/03/06/2025
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.

Case No.	38 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	SUMIRIKO IMPERIAL HYDRAULICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00001254AM26
RA File Number	05AX04000809 AM26
Licence No and Date	0511033092/03/06/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	39 / NC/7/MEET/Apr/202627/2
Case Status	Case Rejected
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 2 and 17/04/2026
HQ File Number	HQRNORM APPLY 00001462AM26
RA File Number	05AX04000939 AM26
Licence No and Date	0511033282/12/06/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not submitted the requisite information despite repeated reminders. Accordingly, the Committee decided to reject the case due to non-submission of required information.	